

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-36/2019/ 586 /R. Cell

Dated Guwahati the 16th September, 2019

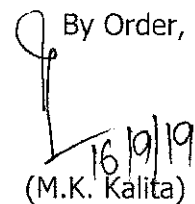
The Gauhati High Court has been pleased to call for 3 (three) photocopied sets of 6 (six) judgments [3(three) from civil side and 3 (three) from criminal side] from the following Grade-II officers in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service:

Sl. No.	Name of the Officers
1.	Shri Dibya Jyoti Rajkhowa, Secretary, District Legal Services Authority, Nalbari
2.	Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri
3.	Smti Rini Bharali, Counsellor, Family Court, No.2, Kamrup (M), Guwahati
4.	Shri Sujit Kumar Ghosh, Civil Judge & Asstt. Sessions Judge, Barpeta
5.	Shri Bablu Sutradhar, Chief Judicial Magistrate, Chirang, Kajalgaon
6.	Shri Jayanta Kumar Das, Civil Judge & Asstt. Sessions Judge, Kokrajhar
7.	Shri Ratnadip Bhattacharjee, Chief Judicial Magistrate, Dhubri
8.	Shri Jaspal Singh, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
9.	Shri Subhrangsu Dhar, Chief Judicial Magistrate, Kamrup (M), Guwahati
10.	Smti Munmun B. Sarma, Chief Judicial Magistrate, Nagaon
11.	Shri Ranju Medhi, Civil Judge & Asstt. Sessions Judge, Bongaigaon
12.	Shri Subhabrata Dutta, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
13.	Shri Mahmud Hussain Barbhuiya, Counsellor, Family Court, Nalbari
14.	Smti Farhana Sultana, Chief Judicial Magistrate, Jorhat
15.	Shri Nityananda Talukdar, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati
16.	Shri Anil Kumar Basfor, Civil Judge & Asstt. Sessions Judge, Goalpara
17.	Smti Rashmita Das, Civil Judge & Asstt. Sessions Judge, Dibrugarh

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18.	Shri Joydev Koch, Secretary, District Legal Services Authority, Golaghat
19.	Smti Gitali Rabha, Deputy Secretary, Assam State Legal Services Authority, Guwahati
20.	Smti Manju Bordoloi, Civil Judge & Asstt. Sessions Judge, Jorhat
21.	Shri Mridul Kumar Saikia, Chief Judicial Magistrate, Udalguri
22.	Shri Kumud Chandra Boro, Chief Judicial Magistrate, Nalbari
23.	Smti Sabeena Mazumdar, Counsellor, Family Court, No.1, Kamrup (M), Guwahati
24.	Smti Tasfia Hussain, Civil Judge and Asstt. Sessions Judge, Lakhimpur, North Lakhimpur
25.	Shri Rajneesh Bora, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
26.	Shri Yusuf Azaz, Chief Judicial Magistrate, Hailakandi
27.	Shri Anurag Jintoo Borah, Secretary, District Legal Services Authority, Morigaon
28.	Shri Debashish Saikia, Chief Judicial Magistrate, Sonitpur, Tezpur
29.	Shri Mukul Chetia, Secretary, District Legal Services Authority, Darrang, Mangaldoi
30.	Smti. Nazmee Ayysha Ahmed, Secretary, District Legal Services Authority, Jorhat
31.	Smti. Ranjita Agarwalla, Chief Judicial Magistrate, Goalpara
32.	Smti. Audri Bhattacharyya, Chief Judicial Magistrate, Tinsukia
33.	Smti. Tripti Ari, Chief Judicial Magistrate, Barpeta
34.	Shri Rajesh Kumar Todi, Civil Judge & Asstt. Sessions Judge, Nagaon
35.	Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Dibrugarh

The judgments should reach the undersigned **on or before 30-09-2019 (Monday)** within office hours.

By Order,

 16/9/19
 (M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
8. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 16-09-2019 regarding calling of judgments in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service**" with a scroll in the home page.
9. P.S. to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. P.S. to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
11. C.A. to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.


16/09/2019
(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court, Guwahati-1